

**Central Scheme on Cross Breeding of  
Buffaloes**

3188. SHRI HANNAN MOLLAH : Will the Minister of AGRICULTURE be pleased to refer to the reply given to Unstarred Question No. 9342 on 30th April, 1984 regarding Central scheme on cross breeding of buffaloes and state :

(a) how many proven bulls and from where were these obtained for use in A.I. Programme, year-wise, with performances of their progeny subsequently ;

(b) whether this claim has been vetted by any expert committee ; and

(c) whether Government propose to appoint an expert committee to probe if so, when and if not, justification therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) No proven bull has been obtained for Central Scheme on 'Cross-breeding of Cattle with Exotic Dairy Breeds and Improvement of Buffaloes Using Frozen Semen Technique Outside Operation Flood Areas' in Orissa.

(b) and (c). Do not arise.

**Damage to Jute Crops in Recent Floods  
in West Bengal**

3189. SHRI R.P. DAS : Will the Minister of AGRICULTURE be pleased to state :

(a) the extent of damage to jute crop in the recent floods in West Bengal ;

(b) the effect on the price front due to substantial fall of raw jute production ; and

(c) whether Government have any programme to make good the loss of the jute growers ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) According to information furnished by the

Government of West Bengal, 11% of the area sown under jute has suffered loss on account of recent floods.

(b) Market price of raw jute is ruling much above the minimum support price announced by the Government.

(c) It is not the policy of the Government of India to give compensation to the farmers for crop losses due to natural calamities. However, Central assistance is given to the affected farmers to rehabilitate them to resume their normal agricultural operations.

**Legislation on Sports**

3190. SHRI A. NEELALOHITHA-DASAN NADAR : Will the Minister of SPORTS be pleased to state :

(a) whether there is any legislation regarding sports at present ;

(b) if so, details thereof ;

(c) whether Government propose to bring a comprehensive legislation covering all the activities of sports and games in the country ; and

(d) if so, details thereof ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF SPORTS (SHRI ASHOK GEHLOT) : (a) There is no Central legislation on sports.

(b) Does not arise.

(c) Sports is a State subject under the Constitution of India.

(d) Does not arise.

**Intensive Soil Conservation in Rajasthan**

3191. SHRI BHEEKHABHAI : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Rajasthan has got different topographic geographical areas which need intensive soil conservation and water conservation ; and